

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 274 of 2019

IN THE MATTER OF:

Regent Lighting Asia Pvt. Ltd.

...Appellant

Versus

Barbarika India Pvt. Ltd.

...Respondent

Present:

For Appellant : Ms. Avsi M. Sharma, Advocate

For Respondent : Mr. R.S. Chhillar and Mr. Gautam Singh, Advocates

O R D E R

04.09.2019 Both the parties submit that the settlement has been reached but the parties are yet to sign on the 'Agreement'. For the said reason, we give another opportunity and adjourn the case.

Post the case 'for orders' on **12th September, 2019.**

In the meantime, parties will file the 'Terms of Settlement'.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/ns/sk